



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Thursday,3rd September 2020]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

COURT NO: 1

[DIVISION BENCH - I

**THIS BENCH WILL SIT IN VIRTUAL COURT
NO. 1 i.e. ORIGINAL COURT NO. 1.**

THIS BENCH WILL SIT AT 10:30 A.M.]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
7	PIL/53/2020 FIXED	TANMAY JYOTI MAHANTA Versus THE STATE OF ASSAM AND 3 ORS.	MR D DAS MR. P P DUTTA	GA, ASSAM SC, HEALTH

=====

LEAVE NOTE OF ADVOCATES FOR 03/09/2020

1)	MS. S BHUYAN	17-06-2020	To	17-09-2020
2)	MR. R P SINGH	24-08-2020	To	20-09-2020
3)	MR. A CHAMUAH	24-08-2020	To	30-09-2020



सत्यमेव जयते

THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Thursday,3rd September 2020]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE N. KOTISWAR SINGH

COURT NO: 2

**[THIS BENCH WILL SIT IN VIRTUAL COURT
NO. 2 i.e. ORIGINAL COURT NO. 2.**

THIS BENCH WILL RISE AT 12:00 NOON.]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
---------------	--------------------	---------------------	----------------------------	----------------------------

=====

LEAVE NOTE OF ADVOCATES FOR 03/09/2020

-

1)	MS. S BHUYAN	17-06-2020	To	17-09-2020
2)	MR. R P SINGH	24-08-2020	To	20-09-2020
3)	MR. A CHAMUAH	24-08-2020	To	30-09-2020



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Thursday,3rd September 2020]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

**[THIS BENCH WILL SIT IN VIRTUAL COURT
NO. 3 i.e. ORIGINAL COURT NO. 3.]**

**THIS BENCH WILL TAKE UP ITEM NOS.1 TO 10
IN THE MORNING SESSION AND ITEM NOS. 11
TO 21 IN THE AFTERNOON SESSION.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
16	Bail Appln./1735/2020 (PDF COPY)	SMTI. JUJANA GOGOI Versus THE STATE OF ASSAM	MR. J C GOGOI MR. S ALI MR B ISLAM	PP, ASSAM
<u>MOTION</u>				
17	AB/2235/2020 (PDF COPY)	VISHAL JAIN Versus THE STATE OF ASSAM	MR SISHIR DUTTA MR S DUTTA MR. SIDHANT DUTTA	PP, ASSAM
18	AB/2243/2020 (PDF COPY)	MANOJ KUMAR JAIN Versus THE STATE OF ASSAM	MR SISHIR DUTTA MR S DUTTA MR. SIDHANT DUTTA	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
19	Bail Appln./1063/2020	OM NATH CHETRY AND ANR. Versus THE UNION OF INDIA	G UDDIN MR A CHOUDHURY MS. P A TALUKDAR	MR. B SHARMA, ADDITIONAL PP ASSAM SC, NCB
	WITH I.A.(CrI.)/408/2020 in Bail Appln./1063/2020	OM NATH CHETRY AND ANR. Versus THE UNION OF INDIA	G UDDIN	ASSTT.S.G.I.
20	Bail Appln./1380/2020	DURLAV SUTRADHAR Versus THE UNION OF INDIA	MR T KALITA MR. A SAIKIA MR J ISLAM MR J ISLAM	MR. B SHARMA, ADDITIONAL PP ASSAM SC, NCB
<u>ORDERS</u>				
21	I.A.(CrI.)/420/2020 in CrI.Pet./258/2020(D/O) in CrI.Pet./258/2020	SYED GIASUDDIN AHMED Versus THE STATE OF ASSAM AND ANR AND ANR	MR M J QUADIR MR. K MIRA	PP, ASSAM

=====

=====

LEAVE NOTE OF ADVOCATES FOR 03/09/2020

-

- | | | | | |
|----|---------------|------------|----|------------|
| 1) | MS. S BHUYAN | 17-06-2020 | To | 17-09-2020 |
| 2) | MR. R P SINGH | 24-08-2020 | To | 20-09-2020 |
| 3) | MR. A CHAMUAH | 24-08-2020 | To | 30-09-2020 |



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Thursday,3rd September 2020]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MANOJIT BHUYAN
HONOURABLE MR. JUSTICE HITESH KUMAR SARMA**

COURT NO: 4

[DIVISION BENCH-II]

**THIS BENCH WILL SIT IN VIRTUAL COURT
NO. 4 i.e. ORIGINAL COURT NO. 8.**

**THIS BENCH WILL TAKE UP ITEM NOS.1 TO 10
IN THE MORNING SESSION AND ITEM NOS. 11
TO 21 IN THE AFTERNOON SESSION.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
--------	-------------	--------------	---------------------	---------------------

ORDERS

21	I.A.(Civil)/1222/2020 FIXED in WP(C)/1282/2020	HANUFA BEGUM Versus THE DEPUTY COMMISSIONER OF BAKSA DISTRICT AND ANR.	MR. A T SARKAR	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
	WITH WP(C)/1282/2020	HANUFA BEGUM Versus THE UNION OF INDIA AND 5 ORS	MR. A T SARKAR MR H AHMED	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T

=====

LEAVE NOTE OF ADVOCATES FOR 03/09/2020

1)	MS. S BHUYAN	17-06-2020	To	17-09-2020
2)	MR. R P SINGH	24-08-2020	To	20-09-2020
3)	MR. A CHAMUAH	24-08-2020	To	30-09-2020



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Thursday,3rd September 2020]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 6

**[THIS BENCH WILL SIT IN VIRTUAL COURT
NO. 5 i.e. ORIGINAL COURT NO. 6.**

**THIS BENCH WILL TAKE UP ITEM NOS.1 TO 15
IN THE MORNING SESSION AND ITEM NOS. 16
TO 29 IN THE AFTERNOON SESSION.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
29	WP(C)/3413/2020 CAVT. NO.0477/2020 (PDF COPY), FIXED	M/S AM TELEVISION PRIVATED LIMITED AND ANR Versus THE STATE OF ASSAM AND 3 ORS.	MR. S SARMA MR. J DEKA MR. T K BHUYAN MR. S K DEKA MR. A GAUTAM	GA, ASSAM MR H K DAS MR. A SARMAH MR. N PATHAK FOR CAVEATOR

LEAVE NOTE OF ADVOCATES FOR 03/09/2020

1)	MS. S BHUYAN	17-06-2020	To	17-09-2020
2)	MR. R P SINGH	24-08-2020	To	20-09-2020
3)	MR. A CHAMUAH	24-08-2020	To	30-09-2020



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Thursday,3rd September 2020]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE RUMI KUMARI PHUKAN

COURT NO: 7

**[THIS BENCH WILL SIT IN VIRTUAL COURT
NO. 6 i.e. ORIGINAL COURT NO. 7.**

**THIS BENCH WILL TAKE UP ITEM NOS.1 TO 15
IN THE MORNING SESSION AND ITEM NOS. 16
TO 30 IN THE AFTERNOON SESSION.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
27	Bail Appln./1626/2020 FIXED	RIBUL HUSSAIN Versus THE STATE OF ASSAM	MR. A LAL MR A BRAHMA	PP, ASSAM
28	Bail Appln./1728/2020 (PDF COPY), FIXED	MD. NUR ALOM @ NUR ALAM AND ANR. Versus THE STATE OF ASSAM	MR. T J MAHANTA MR. P P DUTTA MR T GOGOI	PP, ASSAM
<u>MOTION</u>				
29	CrI.Pet./368/2020 FIXED	SOLMA SULTANA AND 3 ORS Versus THE STATE OF ASSAM	MR. I H LASKAR MR M AHMED	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
30	I.A.(CrI.)/329/2019 Bail Appln./712/2019 (D/O), WITH Bail Appln./920/2019 (D/O) in Bail Appln./712/2019	RAVI AGARWAL Versus THE STATE OF ASSAM	MR. A K GUPTA MR. R S MISHRA	MR. U SAIKIA (R2) MR K BORTHAKUR (R2) PP, ASSAM MR. R K NATH (R2)

LEAVE NOTE OF ADVOCATES FOR 03/09/2020

1)	MS. S BHUYAN	17-06-2020	To	17-09-2020
2)	MR. R P SINGH	24-08-2020	To	20-09-2020
3)	MR. A CHAMUAH	24-08-2020	To	30-09-2020



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Thursday,3rd September 2020]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA

COURT NO: 9

**[THIS BENCH WILL SIT IN VIRTUAL COURT
NO. 7 i.e. ORIGINAL COURT NO. 9.**

**THIS BENCH WILL TAKE UP ITEM NOS.1 TO 10
IN THE MORNING SESSION AND ITEM NOS. 11
TO 27 IN THE AFTERNOON SESSION]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>DELIVERY OF ORDER</u>				
23	WP(C)/574/2020 (BY SLIP)	RAJDEEP DAS Versus THE UNION OF INDIA AND 3 ORS	MR D CHOUDHURY MR. S DEKA MR. A D CHOUDHURY MR. P DUTTA MS. J BORO MR. T CHAKRABORTY	MR H GUPTA ASSTT.S.G.I.
<u>MOTION</u>				
24	CrI.Pet./320/2020 (BY SLIP)	AKHIL GOGOI Versus THE UNION OF INDIA AND ANR	MR. K N CHOUDHURY MR. S BORTHAKUR MR. K GOGOI MR R SENSUA	ASSTT.S.G.I.
25	WP(C)/3315/2020 FIXED	MADARKHAT TEA COMPANY PVT. LTD. Versus PUNJAB NATIONAL BANK AND ANR.	MS. M BORDOLOI MR. A DAS MR. N I KHAN MR. R HUSSAIN	SC, PNB
26	WP(C)/3333/2020 FIXED	RANGLUWA INDUSTRIAL PRODUCTS PVT. LTD. Versus THE STATE OF ASSAM AND 5 ORS.	MR G KHANDELIA MR. K DEKA	SC, FOREST
27	WITH WP(C)/3342/2020 FIXED	CHATTONG FOREST PRODUCTS PRIVATE LTD. Versus THE STATE OF ASSAM AND 5 ORS.	MR G KHANDELIA MR. K DEKA	SC, FOREST

=====

=====

LEAVE NOTE OF ADVOCATES FOR 03/09/2020

-

- | | | | | |
|----|---------------|------------|----|------------|
| 1) | MS. S BHUYAN | 17-06-2020 | To | 17-09-2020 |
| 2) | MR. R P SINGH | 24-08-2020 | To | 20-09-2020 |
| 3) | MR. A CHAMUAH | 24-08-2020 | To | 30-09-2020 |



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Thursday,3rd September 2020]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA
HONOURABLE MR. JUSTICE MIR ALFAZ ALI**

COURT NO: 10

[SPECIAL DIVISION BENCH

**THIS BENCH WILL SIT IN VIRTUAL COURT
NO.8 i.e. ORIGINAL COURT NO. 10.**

**ITEM NOS. 10 AND 11 WILL BE TAKEN VIA
REMOTE VIDEO CONFERENCING.**

THIS BENCH WILL RISE AT 12:00 NOON.]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
10	WP(C)/1032/2020 WITH LCR 1 FILE	SONAPUR HERBAL CENTRE PVT. LTD. Versus UNION OF INDIA AND 3 ORS.	Mukesh Sharma	MR S DUTTA MRS. A GAYAN MR K KASHYAB MR A HUSSAIN ASSTT.S.G.I.
11	WITH FAO/33/2017	SONAPUR HERBAL CENTRE PRIVATE LIMITED Versus PUNJAB NATIONAL BANK and ANR	MR.S P ROY MR. N ALAM MRA K RAI MR.P N SHARMA	MR.A GANGULY MR.S DUTTA SC, PNB
	WITH I.A.(Civil)/1727/2017 in FAO/33/2017	SONAPUR HERBAL CENTRE PRIVATE LIMITED Versus PUNJAB NATIONAL BANK and ANR	MR.S P ROY MR. N ALAM MRA K RAI MR.P N SHARMA	MR.A GANGULY SC, PNB
12	WP(C)/3414/2020 (BY SLIP)	PRATUL KUMAR GHOSH Versus ASHISH AGARWAL AND 3 ORS.	MR R BORAH MR. S MITRA	
ORDER NO STEPS				
13	I.A.(CrI.)/322/2019 FIXED in CrI.A./3197/2019	SRI SANJIB MAHALI @ SANJIB MAHILI Versus THE STATE OF ASSAM AND ANR	MR. S C BISWAS MS A DAS MR B SHARMA SUSHMITA SENGUPTA	PP, ASSAM
	WITH CrI.A./3197/2019 (Filing Number)	SRI SANJIB MAHALI @ SANJIB MAHILI Versus THE STATE OF ASSAM AND ANR		

ORDERS

14	I.A.(CrI.)/21/2019 WITH LCR 6 FILES AND P.B.-2, FIXED in CrI.A./7/2019 WITH CrI.A./7/2019	PUNARAM KURMI Versus THE STATE OF ASSAM and ANR	MR.A GANGULY MR.S SHARMA MR. B PRASAD MR.P K BORDOLOI MR A SAIKIA	PP, ASSAM
15	CrI.A./177/2016 WITH CrI.A./329/2018	SRI JAGADISH DEORI Versus THE STATE OF ASSAM,	MR.U DUTTA MS.A DAS	PP, ASSAM
16	CrI.A./370/2019 WITH LCR, FIXED in CrI.A./163/2018 WITH CrI.A./163/2018	SRI BABUL BORA @ BOXON Versus THE STATE OF ASSAM and ANR	MR.T H HAZARIKA MR S DEKA MR.M CHETIA MR A RASHID MR. K ISLAM	MS. B BHUYAN, ADDL.,P.P, ASSAM. PP, ASSAM
17	I.A.(CrI.)/370/2019 WITH LCR, FIXED in CrI.A./163/2018 WITH CrI.A./163/2018	SRI ABDUL KHALIQUE AND ANR Versus THE STATE OF ASSAM AND ANR	MR. S C BISWAS MR H R CHOUDHURY MR R KARIM MR. P S BISWAS MR. A IQBAL	PP, ASSAM
	CrI.A./163/2018	SRI ABDUL KHALIQUE AND ANR Versus THE STATE OF ASSAM AND ANR	MR. S C BISWAS MR. A IKBAL MR H R CHOUDHURY MR R KARIM MR. P S BISWAS	PP, ASSAM

=====

LEAVE NOTE OF ADVOCATES FOR 03/09/2020

1)	MS. S BHUYAN	17-06-2020	To	17-09-2020
2)	MR. R P SINGH	24-08-2020	To	20-09-2020
3)	MR. A CHAMUAH	24-08-2020	To	30-09-2020



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Thursday,3rd September 2020]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 10

**[THIS BENCH WILL SIT IN VIRTUAL COURT
NO.8 i.e. ORIGINAL COURT NO. 10.**

**THIS BENCH WILL SIT AFTER RISING FROM
THE SPECIAL DIVISION BENCH.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
1	Bail Appln./1662/2020	PRANJAL RAY Versus THE STATE OF ASSAM	MR. S NEOG MS. S G BARUAH MR. S K ROY	PP, ASSAM
2	Bail Appln./1663/2020 FIXED	DILWAR HUSSAIN @ MOHMAD DILWAR HUSSAIN Versus THE STATE OF ASSAM	MR. A K HUSSAIN MS S HAZARIKA	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
3	Bail Appln./1440/2020 FIXED	GULREZ HUDA KHANDAKAR Versus THE STATE OF ASSAM	MS. T SOM	PP, ASSAM
4	Bail Appln./1516/2020 FIXED	NARUTTAM KONWAR Versus THE STATE OF ASSAM	MR. M CHETIA	PP, ASSAM
<u>BAIL HEARING</u>				
5	AB/2355/2019 FIXED	TAGUNG NERI TALLO Versus THE STATE OF ASSAM	MR. S BORTHAKUR MR A CHANDRAN MR. P TAFFO	MR. A BHATTACHARYA (INFORMANT) MS. K MALAKAR (INFORMANT) MR. A BHATTACHARJEE (INFORMANT) PP, ASSAM MS. K TALUKDAR (INFORMANT)
6	AB/3307/2019	IBRAHIM ALI AND 3 ORS. Versus THE STATE OF ASSAM	MR. S C BISWAS MS A DAS MS. S F MAITAI SUSHMITA SENGUPTA	SC, FOREST PP, ASSAM
7	AB/1457/2020 FIXED	ATIKUR RAHMAN @ ATIQR RAHMAN Versus THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MR. R KALITA MR. R SALOI MR. J. SINGH	PP, ASSAM
8	AB/1726/2020 FIXED	SUBRATA MITRA Versus THE STATE OF ASSAM	MR T KALITA MR. A SAIKIA MR. A S ALI MR. J ISLAM	PP, ASSAM

=====

=====

LEAVE NOTE OF ADVOCATES FOR 03/09/2020

-

- | | | | | |
|----|---------------|------------|----|------------|
| 1) | MS. S BHUYAN | 17-06-2020 | To | 17-09-2020 |
| 2) | MR. R P SINGH | 24-08-2020 | To | 20-09-2020 |
| 3) | MR. A CHAMUAH | 24-08-2020 | To | 30-09-2020 |



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Thursday,3rd September 2020]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PRASANTA KUMAR DEKA

COURT NO: 11

**[THIS BENCH WILL SIT IN VIRTUAL COURT
NO. 9 i.e. ORIGINAL COURT NO. 11.**

**THIS BENCH WILL TAKE UP ITEM NOS.1 TO 10
IN THE MORNING SESSION AND ITEM NOS. 11
TO 20 IN THE AFTERNOON SESSION.**

THIS BENCH WILL RISE AT 12:00 NOON.]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
19	Tr.P.(C)/21/2020 (PDF COPY)	PARBATI SONOWAL GYATI Versus GYATI KAGO	MR. S P SHARMA MS U SHARMA	
OTHER MATTERS				
20	I.A.(Civil)/1408/2020 (ORDERS), (PDF COPY) in MACApp./6306/2020 WITH MACApp./6306/2020 (Filing Number) (ORDERS), (PDF COPY)	SMTI JAYA SAIKIA Versus SMTI PRASTUTI BHUYAN SMTI JAYA SAIKIA Versus SMTI PRASTUTI BHUYAN (D)	MR. A R AGARWALA MR K DAS	

LEAVE NOTE OF ADVOCATES FOR 03/09/2020

1)	MS. S BHUYAN	17-06-2020	To	17-09-2020
2)	MR. R P SINGH	24-08-2020	To	20-09-2020
3)	MR. A CHAMUAH	24-08-2020	To	30-09-2020



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Thursday,3rd September 2020]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 13

**[THIS BENCH WILL SIT IN VIRTUAL COURT
NO. 10 i.e. ORIGINAL COURT NO. 13.]**

**THIS BENCH WILL TAKE UP ITEM NOS.1 TO 10
IN THE MORNING SESSION AND ITEM NOS. 11
TO 19 IN THE AFTERNOON SESSION.]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>			
19 Bail Appln./1719/2020	SIRAJUL HAQUE@ MD. SIRAJUL HOQUE Versus THE STATE OF ASSAM	MR B ISLAM MR. A A R KARIM	PP, ASSAM

=====

LEAVE NOTE OF ADVOCATES FOR 03/09/2020

-

1)	MS. S BHUYAN	17-06-2020	To	17-09-2020
2)	MR. R P SINGH	24-08-2020	To	20-09-2020
3)	MR. A CHAMUAH	24-08-2020	To	30-09-2020



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Thursday,3rd September 2020]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 19

**[THIS BENCH WILL SIT IN VIRTUAL COURT
NO. 14 i.e. ORIGINAL COURT NO. 19.**

**THIS BENCH WILL TAKE UP ITEM NOS.1 TO 10
IN THE MORNING SESSION AND ITEM NOS. 11
TO 20 IN THE AFTERNOON SESSION.**

**ITEM NO. 19 WILL BE TAKEN VIA REMOTE
VIDEO CONFERENCING.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
19	Crl.Rev.P./152/2020 FIXED	M/S K.S. OILS LTD. AND 6 ORS. Versus THE STATE OF ASSAM AND ANR.	MS. S CHAKRAVARTY MS. M DUARAH MS. T BARKAKATI MS. M B SARMA	PP, ASSAM
OTHER MATTERS				
20	Crl.Rev.P./74/2020 (ORDERS)	AUGUSTIN KRAMSA Versus THE STATE OF ASSAM	MR. M KALITA MR. A PHUKAN MR. J HATIMURIA	PP, ASSAM

=====

LEAVE NOTE OF ADVOCATES FOR 03/09/2020

-

1)	MS. S BHUYAN	17-06-2020	To	17-09-2020
2)	MR. R P SINGH	24-08-2020	To	20-09-2020
3)	MR. A CHAMUAH	24-08-2020	To	30-09-2020



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Thursday,3rd September 2020]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 20

**[THIS BENCH WILL SIT IN VIRTUAL COURT
NO. 15 i.e. ORIGINAL COURT NO. 20.**

**THIS BENCH WILL TAKE UP ITEM NOS.1 TO 15
IN THE MORNING SESSION AND ITEM NOS. 16
TO 29 IN THE AFTERNOON SESSION.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>BAIL HEARING</u>				
29	AB/1841/2020 FIXED	MOTIAR ALI @ MOTI MIYA Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM	PP, ASSAM

=====

LEAVE NOTE OF ADVOCATES FOR 03/09/2020

-

1)	MS. S BHUYAN	17-06-2020	To	17-09-2020
2)	MR. R P SINGH	24-08-2020	To	20-09-2020
3)	MR. A CHAMUAH	24-08-2020	To	30-09-2020